

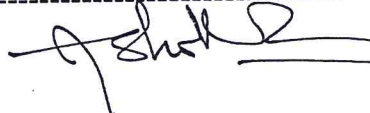

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASHANKAR R. ASHOKUMAR	Counsel For Petitioner	
2.	T. V. P. S. Vihari	Counsel for Respondent L - 5	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for making arguments. At request, time is enlarged. Put up on **14.11.2017 at 10.30 A.M.**

- sd -
MEMBER (TECHNICAL)
ghk

- sd -
MEMBER (JUDICIAL)